## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	12	3740415	12	3740415	0	0	0	NA
2	Liquidation costs incurred till date	9	11429362	9	11429362	0	0	0	NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	3	1985042983	1	1932918927		2		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	3998500	1	3998500		0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	140844856	5	140844856				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		30	2145056116	28	2092932060	0	2	0	